

along with Audited Accounts and comments of the comptroller and Auditor General thereon. [Placed in library. See No. LT- 1442/92]

(c) (i) Review by the Government on the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shilong, for the year 1990-91.

(ii) Annual Report of the North Eastern Handicrafts and Handloom Development Corporation Limited, Shilong, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in library. See No. LT- 1443/92]

**Notification under Merchant Shipping Act, 1958 and Review on the Working of Annual Report Madras Dock Labour Board for 1990-91 and a Statement for Delay in Laying these Papers**

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:-

(i) The Merchant Shipping (Examination of Engineers and Engine Drivers of Fishing Vessels) Amendment Rules, 1991 published in Notification No. G.S.R. 481 in the Gazette of India dated the 24th August, 1991.

(ii) The merchant Shipping (Certificate of Competency as Cook in the Merchant Navy) Rules, 1991 published in Notification No. G.S.R. 709 in Gazette of India dated the 28th December, 1991.

(iii) The Merchant Shipping (Carriage of Grain) Rules, 1991 published in Notification No. G.S.R. 724 (E) in Gazette of India dated the 5th December, 1991. [Placed in Library. See No. LT-1444/92]

(2) A copy of the Ministry of Surface Transport, Accountant (Group B-Non-Gazette) Recruitment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 44 in Gazette of India dated the 8th February, 1992 issued under proviso to Article 309 of the Constitution. [Placed in Library. See No. LT- 1445/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock labour Board for the year 1990-91.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT- 1446/92]

**Notification Under Customs Act, 1962**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): I beg to lay on the Table a copy each of the following Notification (Hindi and English version) under section 159 of the Customs Act, 1962:-